

सेठ अचल सिंह : क्या माननीय मंत्री जी बतलाने की कृपा करेंगे कि . . .

उपाध्यक्ष महोदय : वगैर इन्हीं शब्दों के कहने के भी माननीय मंत्री जी जख कृपा करेंगे । आप सवाल करें ।

सेठ अचल सिंह : हमारे देश में शूगर केन की लाखों घीर करोड़ों मन छोई होती है, क्या उससे भी पल्प बन सकता है ?

श्री भनुभाई शाह : यह तो मैं ने कई दफा हाउस के सामने बतलाया कि बगास जो है वह हमारा सब से बढ़ियां रा मेटिरियल है और हमारी सारी थर्ड फाइव इन्चर प्लैन में बगास पर ही ज्यादातर पेपर प्राधारित है ।

Shri Achar: Is it not a fact that large quantities of the smaller pieces of this mango timber are thrown away by the plywood factories and other factories, and if so, may I know whether it would not be possible to utilise that material to have paper industries started on a small scale?

Shri Manubhai Shah: Paper industry may not be started, but cheap boards, hard-boards, and particle-boards and different types of plywood boards by synthetic can be made from them.

Tea Estates

*1189. { **Shri N. R. Ghosh:**
Shri P. C. Borooah:

Will the Minister of Commerce and Industry be pleased to state:

(a) how many tea estates owned by Sterling Companies have been sold by them during 1955—1960; and

(b) at what price?

The Deputy Minister of Commerce and Industry (Shri Satish Chandra): The question will be answered by the Minister of Finance on a subsequent date.

Circulation of a Brochure Entitled "Victory of the Five Principles"

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{ **Shri Radha Mohan Singh:**
Shri Goray:
*1190. { **Shri Khushwaqt Rai:**
Shri Ramji Verma:

Will the Prime Minister be pleased to state:

(a) whether Government are aware that a brochure entitled "Victory of the Five Principles" is being circulated in India containing a map of South East Asia classifying India still as a country 'under imperialist domination'; and

(b) if so, what action has been taken to counteract the propaganda?

The Parliamentary Secretary to the Minister of External Affairs (Shri Sadath Ali Khan): (a) and (b). Only a limited number of copies of the pamphlet have come to the notice of the Government of India.

श्री राधा मोहन सिंह : मैं जानना चाहता हूँ कि यह पैम्फलेट यहां छपा है या बाहर से लाया गया है ।

श्री सादत अली खान : बाहर से ही आया है ।

Shri S. M. Banerjee: May I know the agency which is circulating in India this particular brochur, and also whether steps have been taken to know the purpose of circulation of this brochure?

Shri Sadath Ali Khan: I cannot say what the agency is, but the purpose, I suppose, is to give a perverse interpretation of our foreign policy. We have taken steps against this. As far as propaganda within India is concerned the Ministry of Finance gave instructions to the Collectors of Customs on the 8th February, 1961, to seize copies of the pamphlet which may be brought into the country.

Shri D. C. Sharma: Evidently, some of the copies have not been seized. May I know what is being done to

counteract this propaganda, not within this country but in other countries where this brochur is being circulated?

Shri Sadath Ali Khan: We have informed our Missions in Asia and elsewhere and cautioned them and advised them to contradict this publication.

Shrimati Renuka Ray: In view of the fact that counteracting of this propaganda in foreign countries in this matter and in other allied matters has not been as effective as it should be, what steps are being taken to see that we have more effective ways of counteracting such pernicious propaganda?

Shri Sadath Ali Khan: It need hardly be added that our foreign policy over the last fourteen years has been a standing testimony for our detachment from Power Blocs, and independence of judgment, and I do not believe that these distortions will cut much ice.

Shri Joachim Alva: May I know the procedure for circulation of material from the Embassies? Are these pamphlets filed with the Publicity Section of the External Affairs Ministry first just as books and magazines are filed with the censors? If they are circulated first to the External Affairs Ministry, that is, to their Publicity Section, can we effectively check their circulation when there is objectionable matter?

Mr. Deputy-Speaker: Order, order. The hon. Member need not enter into arguments.

Shri Sadath Ali Khan: I could not say; what the procedure is; the procedure varies. Sometimes, they are posted by ordinary post and sometimes they are sent to the Ministry of External Affairs. In this particular case, I want to make enquiries.

Shri Ranga: Have we issued any specific pamphlet or brochure showing the map of India with the boundaries as indicated by MacMohan Line and also stressing how preposterous are the claims of China in

regard to our boundaries? Has that been circulated in the other countries?

Shri Sadath Ali Khan: There is a map which forms the centrepiece of this pamphlet. Burma, Nepal, Cambodia and Indonesia are shown as aligned with socialist countries, and in the same group is shown Bhutan; then, we are bracketed with Pakistan, Thailand, Laos, Philippines and Japan.

Mr. Deputy-Speaker: This has been done by others. But what have we done?

Shri Ranga: Have we done anything in order to publicise our own map with proper indications as to how reasonable our claim for our boundaries is and how unreasonable the other claims are?

Shri Sadath Ali Khan: As the House knows, there are the several White Papers and the last report of the officials' team, and we take every precaution and every step to inform.

Mr. Deputy-Speaker: Has any map been issued to show those areas as ours, which are erroneously being shown in that map as belonging to somebody else?

Shri Sadath Ali Khan: We have our maps which show our correct position.

Shri Ranga: But, have we circulated our maps? Have we taken any special steps for circulating our maps with necessary explanatory memoranda and so on, in as short a form as possible, so that it can be understood by the rest of the world?

Shri Sadath Ali Khan: Yes, these are some of the steps that we have taken.

Raja Mahendra Pratap: May I know whether this propaganda has anything to do with our remaining within the Commonwealth?

Shri Sadath Ali Khan: I do not think so.

Shri Tyagi: I am sorry I could not listen very attentively to the answer, but as I understood it, the Parliamentary Secretary meant to say that they could not yet locate the origin of these pamphlets or at least the country from which these pamphlets are coming.

Shri Sadath Ali Khan: I shall make enquiries as to what the sources are from which this has come. We have not received many copies; there are only a very few copies, a limited number of copies, and as regards where these limited number of copies have come from, I cannot say offhand. I shall have to make enquiries.

Shri Tyagi: It is surprising. Even the postal stamp will give an indication as to the place from which it has come, if it has come by post. I wonder why that could not be located. It is not a difficult matter.

Mr. Deputy-Speaker: The Question Hour cannot be used for arguments and other pressures.

Shri Chintamani Panigrahi: Do the Government of India propose to publish any such map to show which countries are aligned with whom?

Shri Sadath Ali Khan: I am not aware of any such proposal.

हरिजन और गैर-हरिजन शरणार्थियों को
भूमि का दिया जाना

*११६१. श्री प० ला० बालूपाल :
क्या पुनर्वास तथा अल्पसंख्यक कार्य मंत्री यह
बताने की कृपा करेंगे कि :

(क) क्या यह सच है कि जिला गंगा-
नगर में २०० हरिजन और कुछ गैर-हरिजन
बिस्थापित व्यक्तियों को दी गई भूमि के
घादेश कुछ कारणों से समय पर किस्तों का
भुगतान न किये जाने के कारण रद्द कर दिये
गये हैं ;

(ख) क्या ये व्यक्ति जिन्हें भूमि देने
के घादेश रद्द कर दिये गये हैं पुनः शरणार्थी

नहीं बन जायेंगे ;

(ग) यदि नहीं, तो उन लोगों को
जीविका के और कौन से वैकल्पिक साधन
उपलब्ध हैं ; और

(घ) क्या पुनर्वास मंत्रालय इस उद्देश्य
से कि वे आगामी फसल के बाद भुगतान करके
अपनी भूमि अपने पास रख सकें, उन्हें ३१
मई, १९६१ तक अपनी भूमि के मूल्य
किस्तों का भुगतान करने का एक और अवसर
देगा ?

पुनर्वास उपमंत्री (श्री पू० शे० नास्कर) :
(क) जी हां, ११५ व्यक्तियों की अलाटमेंट
पहली किस्त न चुकाने के कारण रद्द की जा
चुकी है ।

(ख) से (घ), इन व्यक्तियों को प्राथ-
मिक किस्त भुगतान करने के लिये दूसरा अवसर
देने का प्रश्न तथा उस तिथि का निर्दिष्ट
करना जब तक कि वह जमा की जा सकती
है परीक्षाधीन है ।

Some Hon. Members: In English
also.

(a) Yes, allotment of 115 persons
has been cancelled for non-payment
of the first instalment.

(b) to (d). The question of giving
another opportunity to these persons
to pay the initial instalment, by a
date to be fixed, is being examined.

श्री प० ला० बालूपाल : क्या मंत्री
महोदय बतलाने की कृपा करेंगे कि जब तक
मामला विचाराधीन है उस समय में भी जो
जमीन कंसल की गई है वह क्या दूसरों को
अलाट की जा रही है ? और अगर यह सही है
तो क्या जब तक मामले का निर्णय नहीं होता
तब तक जमीन के अलाटमेंट को स्थगित किया
जायेगा ?

Shri P. S. Naskar: These people had
more than five years to pay only 10
per cent of the price of the land and
they could pay the rest in fifteen an-
nual equated instalments, but they did